

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
FOREMOST INTERNATIONAL PRIVATE LIMITED
CURRENTLY NON-OPERATING AT GURGAON, HARYANA
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Foremost International Private Limited CIN: U18101HR2002PTC035485
2.	Address of the registered office	Plot No- 71, Udyog Vihar, Phase-1, Gurgaon, Haryana - 122001,
3.	URL of website	<u>N.A.</u>
4.	Details of place where majority of fixed assets are located	Not Known
5.	Installed capacity of main products/services	Not applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Known
7.	Number of employees/ workmen	Not Known
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to cirp.foremostinternational@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code	May be obtained by sending an email to cirp.foremostinternational@gmail.com
10.	Last date for receipt of expression of interest	March 22, 2023
11.	Date of issue of provisional list of prospective resolution applicants	April 1, 2023
12.	Last date for submission of objections to provisional list	April 06, 2023
13.	Process email id to submit EOI	cirp.foremostinternational@gmail.com


GUNJAN ARORA
Interim Resolution Professional
Registration No.- **IBBI/PA-003/IP-N00404/2021-2022/14056**
Registered Address:- House No- 82, Block-H,
Sector-10, DLF, Faridabad, Haryana - 121006
For Foremost International Private Limited.

Date: 06-03-2023

Place: Faridabad, Haryana